

BT - 27/3/17

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

In the Court of CJM Court Basilly

Sl. No.	Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
						The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
<u>NIL</u>						

Reported with  
on case no. 2

Judicial Magistrate  
**BASEILLY**

**DETAILS OF PETTY OFFENCE CASES UNDER THE SARAL PETTY OFFENCE  
FINE DEPOSIT SCHEME (POWER JYOTI) ACCOUNT IN STATE BANK OF  
INDIA)**

27/3/15

In the Court of..... ACJM I

Sl. No.	Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
<u>NIL</u>						The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challen/Deposit slip. (The details of the Scheme and Challen forms are available on this website)

Addl. Chief <sup>JA</sup>Judicial Magistrate-I.  
Bareilly

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

*27.3.17*

In the Court of *ACJM IV Bareilly*

Case number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

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*Signature*  
*Signature*

*aw*  
*29/3/17*

**ACJM IV BAREILLY**  
*27/3/17*



DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE  
FINE DEPOSIT SCHEME' (POWER JYOTI) ACCOUNT IN STATE BANK OF  
INDIA)

In the Court of A. C. J. M. VII Barilli दिनांक 27/3/17

Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
	<u>Nikh</u>				The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan Deposit slip. (The details of the Scheme and Challan forms are available on this website)

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27/3/17  
अपर मुख्य न्यायिक मजिस्ट्रेट  
कक्ष 07  
बरेली